

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-39/2020/7289/A

From :- Shri Saptarshi Garg
Joint Registrar (Vigilance)
Gauhati High Court
Guwahati.

To, Smti Panchali Shyam, Chief Judicial Magistrate,
cum In-charge, District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the *1st sept*
~~August~~, 2022.

Sub: **Station leave Permission.**

Ref:- Your letter no. CJM/DH/2022/4058 /Estt. Dated 26.08.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 26.08.2022 till the morning of 30.08.2022**, as prayed for. The Addl. Chief Judicial Magistrate, Dima Hasao, in her absence SDJM (S), Dima Hasao, in his absence Judicial Magistrate First Class, Dima Hasao, shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-39/2020/7290/A, dated 01.09.22

Copy to:

1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

Rao